

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 331 OF 2019 IN
DFR NO. 4929 OF 2018

Dated: 08th May, 2019

In the matter of:

Kanan Devan Hills Plantation Company Private Limited

....Appellant(s)

Versus

Kerala State Electricity Regulatory Commission & Anr.

...Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **01.08.2019.**

Court Master

pk